

IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 10.09.2020

CIVIL CASES

<u>I SESSION</u>				<u>II SESSION</u>			
SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
		<u>Pltf</u>	<u>Deft</u>			<u>Pltf</u>	<u>Deft</u>
1.	OS 1479/2009	GKN	AR	1.	MC 79/2017	MS	MDG
2.	OS 689/2013	RN	MS	2.	MA 9/2017	NSK	RL
3.	OS 513/2016	NJP	NK/SJP	3.	OS 615/2017	VGM	-
4.	MC 11/2018	BKJ	YHP	4.	MA 13/2018	RK	NRN
5.	RA 25/2018	KSA	OMG	5.	MA 15/2018	DVV	KGH
6.	MA 1/2020	KSL	AS	6.	MA 3/2019	PAM	KNJ
7.	MISC 53/2015	RL	THC	7.	MA 29/2019	YNP	HRT
8.	MISC 21/2013	-	-	8.	RA 7/2013	BG	GCS
9.	OS 409/2013	BD	SN	9.	MA 33/2019	BMB	KGH
	<u>HEARING</u>				<u>HEARING</u>		
10.	OS 309/2018_	KBJ	GKN	10.	RA 11/2020	MNJ	LB
	<u>EVIDENCE</u>						
	<u>(Only through VC)</u>			11.	OS 149/2013	TSL	KBJ
11.	OS 529/2012	CB	VK	12.	RA 45/2018	OMG	NLS
12.	OS 467/2015	DMM	MVG	13.	MC 9/2014	-	-
13.	MC 59/2017	SR	NGR	14.	RA 47/2015	MMB	KSL/AS
14.	OS 275/2017	AS	-	15.	MVC 707/2014	VR	NRL/CB
15.	OS 489/2017	KSL	RDS				

Judge,
Pr. Senior Civil
Nelamangal
a.

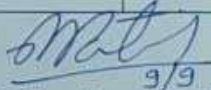
NOTE:-

All advocates are requested to strictly follow **SOP dated: 27.08.2020** issued by Hon'ble High Court of Karnataka.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 10.09.2020

CIVIL CASES

Morning Session			Afternoon Session		
Case No.	Plaintiff Advocate	Defendant advocate	Case No.	Plaintiff advocate	Defendant Advocate
<u>ARGUMENTS</u>			<u>ARGUMENTS</u>		
1.OS 250/09	HNK	SVK,GSP,KRG	1.OS 264/15	NLK	DHR
2.OS 42/11	AMN	VLR	2.OS 122/17	SN	-
3.OS 156/16	ABN	PJ,GKM,MNM	3.RA 32/13	BSN	SMR,SH
4.RA 18/18	MN	SMR	4.RA 18/15	NKS	KKM,KNS
5.RA 28/18	SR	RK	5. MC 34/19	HVM	-
6.RA 48/18	KSL	BG,KRG	6.RA 32/19	RK	RDS
7.MA 20/14	AS	YAO,VR	<u>HEARING</u>		
<u>HEARING</u>			7.OS 138/10	KNKR	SMR
8.OS 546/09	PMS	KNS,RL,MS	8.OS 112/14	MSSG	MS,YMS,NM
9.OS 212/10	KG	BHK,KRVG,HHS, VNM	9.OS 646/16	AS	SM,VBP,MSY, MS
10.OS 79/10	TSR	KND	10.OS 12/17	JS	SM
11.OS 138/12	MDB	SMR	11.OS 94/17	MNS	AS
12.OS 162/15	LC	SMD,SMR	12.OS 542/18	KB	BG,NMH,NLS
13.OS 490/15	KS	BAM	13.OS 104/19	CHP	NJP
14.OS 710/16	TSL	GN	14.OS 114/19	GBK	GN,NK
15.OS 110/20	KSL	MSM	15.OS 238/20	VA	-


3/9
Addl. Senior Civil Judge,
Nelamangala.

NOTE:-All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 10-09-2020

Morning Session

Afternoon Session

Sl. No	Case No	Stage	Sl. No	Case No	Stage
1	OS 35/2014	Arguments	16	CMIS 12/2017	Arguments
2	CC 41/2010	Arguments	17	OS 357/2016	Hearing
3	OS 401/2011	Hearing	18	OS 109/2017	Hearing
4	OS 241/2012	Hearing	19	OS 173/2017	Hearing
5	OS 435/2012	Hearing	20	OS 227/2017	Hearing
6	OS 549/2013	Hearing	21	OS 265/2017	Hearing
7	OS 313/2015	Hearing	22	OS 475/2017	Hearing
8	OS 59/2016	Hearing	23	OS 51/2018	Hearing
9	OS 79/2016	Hearing	24	OS 347/2018	Hearing
10	OS 153/2016	Hearing	25	OS 245/2019	Hearing
11	OS 351/2016	Hearing	26	OS 290/2019	Hearing
12	OS 239/2017	Evidence	27	OS 425/2018	Evidence
13	OS 247/2017	Evidence	28	OS 405/2019	Evidence
14	OS 326/2017	Evidence	29	PCR 226/2014	Evidence
15	OS 29/2019	Evidence	30	PCR 36/2016	Evidence

Note:

Separate cancelled cases list will be notified


 Prl. Civil Judge & JMFC
 Nelamangala.

IN THE COURT OF I ADDL. CIVIL JUGE & JMFC, NELAMANGALA

P.O: CHINMAYEE.R.H
CAUSE LIST DATED 10-09-2020
AFTERNOON SESSION

SL.NO.	CASE NO.	STAGE	PLAINTIFF/ COMPLAINANT/ ADVOCATES	DEFENDANT/ ACCUSED/ ADVOCATES
1	O.S.382/2011	Arguments	NHS	GN, KKM
2	O.S.394/2013	Arguments	RM	BG
3	CC 426/2014	Evidence	APP	RK
4	CC 2089/2012	Evidence	APP	KRM
5	CC 1808/2012	Evidence	APP	
6	CC 927/2014	Evidence	APP	RC
7	CC 1182/2008	Evidence	APP	RK
8	CC 1242/2015	Payment	SEP	MSD
9	C.Misc.45/2020	Paper publication	NGR	
10	C.Misc.46/2020	Paper publication	NGR	
11	C.Misc.54/2020	Paper publication	MM	
12	C.Misc.55/2020	Paper publication	MM	
13	CC 1382/2014	Evidence	APP	MBS
14	CC 1764/2011	Evidence	APP	MBS
15	CC 1294/2014	HBC	APP	BPG

NOTE: Evidence will be recorded through Video Conference only

Chm/9/2020

I Addl. CJ & JMFC,
Nelamangala

All advocates are requested to strictly follow the guidelines of SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka

**II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 10-09-2020**

MORNING SESSION			AFTERNOON SESSION			
Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate	Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate	
<u>ARGUMENTS</u>			<u>ARGUMENTS</u>			
OS 32/2006	MN	KNS	1	OS 10/2010	HRK	MSH
OS 183/2008	KKP	EXPARTE				
<u>HEARING</u>			<u>HEARING</u>			
OS 90/1996	HRV	GCS,NLS	2	OS 224/2016	CRV	MSR
OS 293/2011	AS	BPG	3	OS 255/2016	RVK	NPR
OS 125/2015	NGR	NPR,SMR	4	OS 260/2016	DAS	KKM
OS 145/2015	GKM	RJ	5	OS 279/2016	KND	EXPARTE
OS 183/2015	VB	MS	6	OS 223/2017	KKM	RMS,MSR
OS 193/2016	TGS	SMR	7	OS 319/2017	VB	VMS,NHN
OS 194/2016	TGS	SMR	9	OS 472/2017	VHM	SVM
OS 195/2016	TGS	SMR	8	OS 473/2017	AS	CKR
<u>EVIDENCE</u>			10	OS 214/2017	RD	HGP
PCR 12/2020	KK		<u>EVIDENCE</u>			
PCR 13/2020	KK		11	OS 36/2012	KRG	RK
PCR 159/2020	KMG		12	OS 11/2013	HSR	RK
PCR 162/2020	MPA		13	OS 447/2014	DGG	TCS
PCR 163/200	NLS		14	OS 945/2014	KRG	SCR,CKH
			15	OS 319/2016	AS	SHG


 II Addl. Civil Judge & JMFC
 Nelamangala

Note:1. All advocates are requested to strictly follow SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka